

**HIGH COURT OF KARNATAKA  
BENGALURU  
DATED: 19.06.2020**

**PRESS NOTE**

**Statistical information of Cases from 01.06.2020 to 06.06.2020  
at District Judiciary in the State of Karnataka during the  
period of Covid-19:**

- A. Total Number of Sittings held through Video Conference-704
- B. Total Number of cases eFiled -1362
- C. Total Number of cases Physically Filed - 10556
- D. Total Number of cases Heard by Video Conferencing - 724
- E. Total Number of cases Disposed off - 3073
- F. Total Number of cases Listed for Physical Hearing - 81489

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL